

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 120**  
**Appeal/300/ND/ 20200**

**IN THE MATTER OF:**

Ankur Properties Pvt Ltd Vs	...	Applicant
Vs.		
Registrar of Companies NCT Delhi & Haryana	...	Respondent

**Order under Section 252.**

**Order delivered on 09.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the ROC : Ms. Sweety Kumar Khatter, AROC

**ORDER**

Learned Counsel for the appellant seeks and is granted time to file additional documents. Learned Counsel for the Income Tax Department is directed to file reply within two weeks, with copy in advance to the other side.

List on 03.05.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

MUKESH